

To,

The Secretary  
Delhi Legislative Assembly  
Old Secretariat,  
Delhi.

Subject: Withdrawal of Nomination.

Sir,

Please refer to my Nomination Form for **Committee on Public Accounts**.

I hereby withdraw the above and hence the Nomination Form may be treated withdrawn and cancelled.

Date: \_\_\_\_\_

Signature of MLA: \_\_\_\_\_

Name of MLA: \_\_\_\_\_

Constituency No: \_\_\_\_\_